



2026:AHC:18182

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 15373 of 2025

Anand Kumar Mishra

.....Petitioner(s)

Versus

Union Of India And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ashok Kumar Chaubey, Brijendra Kumar Pandey
Counsel for Respondent(s)	:	A.S.G.I., Akanksha Sharma, Ugrasen Kumar Pandey

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

List has been revised.

Nobody is present on behalf of the writ petitioner to press the present writ petition even in the revised call.

Accordingly, the writ petition is **dismissed** in default.

January 27, 2026

Ashu

(Vikas Budhwar,J.)